GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT

LOK SABHA

UNSTARRED QUESTION NO. 3535
TO BE ANSWERED ON 20.12.2021

SOCIAL SECURITY CODE

†3535. SHRI PARBATBHAI SAVABHAI PATEL:
SHRI NARANBHAI KACHHADIYA:
SHRI JASWANT SINGH BHABHOR:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the number of labourers in unorganized sector benefited under ESIC COVID-19 Relief Scheme so far;
(b) the number of districts in which Social Security Code has been implemented in ESIC institutes across the country;
(c) the number of districts where Social Security Code has been implemented in Gujarat; and
(d) the number of labourers benefited under the said scheme in the tribal area of Dahod in Gujarat?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(Shri RAMESWAR TELI)

(a): In order to provide help and succour to the families of the Insured Persons (IPs) who died due to COVID-19, the Employees’ State Insurance Corporation (ESIC) launched ESIC COVID-19 Relief Scheme on 03.06.2021. The scheme is effective for a period of two years w.e.f. 24.03.2020. The Employees’ State Insurance Act, 1948 is applicable on the factories/establishments employing 10 or more workers and unorganized sector workers are not covered. As on 26.11.2021, a total of 9350 family members were provided relief under the scheme.

(b) & (c): All the provisions of the Code on Social Security, 2020 have not come into force.

(d): The Employees’ State Insurance (ESI) Act, 1948 is not implemented in Dahod district of Gujarat.

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